

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 682/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gote Mega,
District & Sessions Judge,
Aalo, West Siang District,
Arunachal Pradesh.

Dated Guwahati 3rd February, 2020.

Sub: Casual leave.

Ref:- Your letter No. DSC/Aalo-29/2019/53 dtd. 30.01.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 3 (three) days w.e.f 03.02.2020 to 05.02.2020 along with station leave permission, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 684 683-1A, dated 3.2.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

03/2/2020
JT. REGISTRAR (VIGILANCE)

Pd/en